



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,5th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2176/2019	PURNANANDA GOHAIN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MR J ROY	SC, WATER RESOURCE
2	CRL.A(J)/124/2023 9 Y 3 M 28 D :	BISWAJIT KAPALI @ KUTON Versus THE STATE OF ASSAM	MS MEGHALI BARMAN (AMICUS CURIAE)	PP, ASSAM
3	CRL.A(J)/66/2024	MUNU BHUMIJ Versus THE STATE OF ASSAM AND ANR.	MR J DAS (LEGAL AID COUNSEL)	PP, ASSAM
4	CRL.A(J)/88/2024	SUNTU @ HUNTU BORAİK Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
5	CRL.A(J)/91/2024	BIREN BORA Versus THE STATE OF ASSAM AND ANR	MRS DIPANJALI BORPUJARI	PP, ASSAM
6	WP(C)/3309/2024	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M ALI MR J. ISLAM	GA, ASSAM MR. A M KHAN (R-6,7,8,9) MR A HAQUE (R-6,7,8,9) MR Z RAHMAN (R-6,7,8,9)
7	WP(C)/121/2025	MAMTA DEVI JAIN Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S C KEYAL MR R K MOUR M DEKA MS. N KAKATI K JAIN	SC, GMC SC, G M D A

LEAVE NOTE OF ADVOCATES FOR 05/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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18)	MR. B NATH	11-02-2025	To	28-02-2025
19)	MR. D BORAH	06-02-2025	To	17-02-2025



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JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6822/2017	DEBASISH BORDOLOI and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.R DHAR MR.S SHARMA MR.N N UPADHAYA	GA, ASSAM SC, PERSONNEL DEPT.
2	WP(C)/5567/2022	DIPALI KHERKATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
3	WP(C)/2027/2023	KAGAJKAL MAZDOOR SANGH AND 2 ORS. Versus UNION OF INDIA AND 9 ORS.	G. GOSWAMI R SARMAH MR J BORAH MS M KAKOTY	GA, ASSAM MR. P K ROY (R-6) MR. S K CHAKRABORTY (R-6) MR S BORTHAKUR (R-9) MR. A GANGULY (R-7) MRS. A CHAKRABORTY (R-6) MS. M DUTTA (R-6) MR. A K SAHEWALLA (R-10) MR. A DUTTA (R-7) MR. W SHARMA (R-10) MR. A DHANUKA (R-7) MR D GOSWAMI (R-10) MR P H KONWAR (R-9) SC, CANARA BANK DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/539/2015	MD. TARA MIA Versus THE DEPUTY COMMISSIONER and 13 ORS,	MR.J AHMED MR A N AHMED MS.S KALITA	GA, ASSAM MR.M U MAHMUD (R4, R5, R7, R9) MR A GONI (R4, R5, R7, R9) MR.M DAS (R4, R5, R7) MR.M ALI R-4,5and7 MR.M R Z CHOUDHURY(R-4,5&7) MRS. M SAIKIA (R9)
2	MC/1145/2015	ZAMAN MONDAL Versus ABDUL AWAL and 3 ORS,	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	
3	Crl.A./175/2019	M/S GUPTA HARDWARE PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MR. C S RAY MS. P BURAGOHAIN MR. D KAKOTI MS P GUPTA	MR. R DUBEY(R-2) MS. A B KAYASTHA(R-2) MR. A N I HUSSAIN (R-2) MS N B KAYASTHA(R-2) PP, ASSAM
4	WITH Crl.A./61/2019	M/S GUPTA HARDWARE PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MR. D KAKOTI MS H KONWAR	MR. R DUBEY(R-2) MS. A B KAYASTHA(R-2) MR. A N I HUSSAIN (R-2) MS N B KAYASTHA(R-2) PP, ASSAM
5	WITH Crl.A./144/2019	M/S GUPTA HARDWARE PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MR. C S RAY MS. P BURAGOHAIN MR. D KAKOTI MS P GUPTA	MR. R DUBEY(R-2) MS. A B KAYASTHA(R-2) MR. A N I HUSSAIN (R-2) MS N B KAYASTHA(R-2) PP, ASSAM
6	Tr.P.(C)/14/2023	ANITA BASFOR Versus SAJAN BASFOR	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	
7	CRL.A(J)/39/2023 2 Y O M I D :	SAJEN KURMI Versus THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	PP, ASSAM
8	CRP/155/2023	SURUJ ALI Versus ABDUR RASHID AND ANR	MR. P DEKA	MR D MAHANTA (R-1) MR T GOGOI (R-1)

Versus
THE STATE OF ASSAM AND 6 ORS

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